



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी  
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं० / Ref.No. 283 | OANo. 212 | 2022

दिनांक / Date..... 3-6-22

To,  
The Registrar  
Hon'ble National Green Tribunal  
Principal Bench  
New Delhi.

Sub: Action taken report in compliance of the order passed by Hon'ble NGT dated 22.04.2022 in OA No. 212 of 2022 Asim Moqueet Versus State of U.P.

Sir,

Please refer to the subject noted above. Consequent upon the referenced Order, the designated Committee constituted has made sincere efforts in addressing all the issues in compliance of the referenced Order. The action taken report with all supporting Annexure is enclosed with request to kindly place before Hon'ble Tribunal. The above case has listed for further hearing in Hon'ble Court on dated **15.07.2022**.

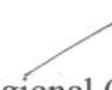
Encl. As Above (Total-06 Pages)

Yours faithfully

  
(Kalika Singh)  
Regional Officer

Copy to following for information & necessary action please.

1. Member Secretary, U.P. Pollution Control Board, Lucknow.
2. Chief Environmental Officer (C-6), U.P. Pollution Control Board, Lucknow.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow.

  
Regional Officer

REPORT  
PLACED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL  
(NGT), NEW DELHI  
O.A. No. 212 of 2022

In the matter of Asim Moqueet Vs. State of U.P.

**01. Background**

Taking note of complaint made to the Hon'ble Tribunal regarding poultry farm and slaughtering house is being illegally run by Gulam Brothers within a distance of 1 km from residential area in the Purani Bazar, Gyanpur, District Sant Ravidas Nagar (Bhadohi) against environmental norms.... Hon'ble Tribunal has passed order dated 22.04.2022. The relevant part of the order is as follows:

**"..... In view of the grievance made in the letter petition, we consider it appropriate to have factual and action taken report in the matter. Accordingly, we constitute a Joint Committee of CPCB, SPCB, Executive Officer Nagar Panchayat and District Magistrate, Sant Ravidas Nagar (Bhadohi) to verify the factual position, look into the grievances of the applicants and take remedial action in accordance with law after following due process. The State PCB will be the Nodal agency for coordination and compliance....."**

*Amin & Kumar*  
*Pia*

## **02. Action Taken**

In compliance of the said order, the following Committee was constituted.

### **Nominated Members**

1. Shree Shailendra Kumar Mishra, ADM (F/R), (Representative of District Magistrate).
2. Shree Kalika Singh, Regional Officer, U.P. Pollution Control Board, Varanasi (Representative of U.P. Pollution Control Board)
3. Shree Arvind Kumar, Scientist B (Representative of Central Pollution Control Board)
4. Shree Alok Ranjan, Executive Officer, Nagar Panchayat, Gyanpur, Bhadohi

### **Other Members**

1. Shree Chandra Prakash Verma, Scientific Assistant, U.P. Pollution Control Board, Varanasi
2. Shree Ranjeet Kumar, Monitoring Assistant, U.P. Pollution Control Board, Varanasi

The meeting of the above Committee was convened on 19.05.2022 and unanimously decided to conduct physical inspection of the poultry farm site on date 20.05.2022. According to the decision taken, the poultry farm site was inspected. Inspection of

*Arvind Kumar*  
*Ar*

poultry farm site was done by the Joint Committee on date 20.05.2022. The point wise observations are given below.

**Observations**

1. That the complaint site is located in a densely populated area in Mohalla Purani Bazar under the jurisdiction of Nagar Panchayat, Gyanpur, District. - Bhadohi. Mr. Ghulam Sarwar was present at the complaint site as a representative of the so called poultry farm. During inspection only 08 chickens were found in a room of size 10'X8'. Evidence of slaughter of chicken or any other animal and bird has not been found.
2. That at the time of inspection, the committee interacted with the local people named Sameer S/o Hasim, Afroz S/o Serajuddin, Saddam S/o Mangroo, Raju S/o Baddu, Seraj S/o Fatte, Madina w/o Fateullah. They said that no activity like poultry farm and cutting of chicken/birds/animals is being done at the complaint site.
3. That the owner of the so called poultry farm Mr. Gulam Sarwar informed that he purchases chicken from different poultry farms, keeping chicken for two-three days and re-selling to the chicken shops in Gyanpur market, District Bhadohi.
4. That the complaint site is adjacent to the boundary wall of the complainer.

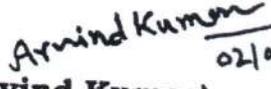
Arvind Kumar  
A.K.

5. At the time of inspection so called poultry farm owner has not provided any documents such as NOC/License of Nagar Panchayat, Trade Tax, UPPCBCTE/CTO etc.
6. That the Executive Officer, Nagar Panchayat Gyanpur Bhadohi has taken action and removed 8 chickens kept at the complaint site. At present there is no activity of any kind related to poultry farming, slaughtering etc. is found at the complaint site. At present, all the activities at the complaint site have been completely stopped by the Executive Officer, Nagar Panchayat Gyanpur Bhadohi and a written statement is given by Ghulam Sarwar that the said task will never be repeated by him in future at the time. **(Anexure-I)**

  
02/06/2022  
**(Kalika Singh)**  
Regional Office  
U.P. Pollution Control Board  
Varanasi

  
**(Shailendra Kumar)**  
ADM (F/R)  
Gyanpur, Bhadohi

  
**(Alek Ranjan)**  
Executive Officer  
Nagar Panchayat,  
Gyanpur, Bhadohi

  
02/06/2022  
**(Arvind Kumar)**  
Scientist B  
Central Pollution Control Board

# कार्यालय नगर पंचायत ज्ञानपुर, जनपद-भदोही।

पत्रांक 134 / न0पं0ज्ञानपुर / 2021-22

दिनांक 25 मई, 2022

सेवा में,

क्षेत्रीय अधिकारी,  
प्रदूषण नियंत्रण बोर्ड,  
वाराणसी।

**विषय:-** मा0 नेशनल ग्रीन ट्रिब्यूनल प्रिंसिपल बेन्च के आदेश दिनांक 22.04.2022 अनुपालन के सम्बन्ध में।

महोदय,

कृपया सादर अवगत कराना है कि नगर पंचायत ज्ञानपुर द्वारा श्री गुलाम ब्रदरश के घर पर पोल्ट्री फार्म/स्लॉटरिंग हाउस होने की शिकायत के सम्बन्ध में अधोहस्ताक्षरी व अन्य कर्मचारियों द्वारा अलग-अलग दिनांक व समय पर उल्लिखित स्थान का स्थलीय निरीक्षण किया गया है। स्थल निरीक्षण के दौरान गुलाम ब्रदरश के घर पर पोल्ट्री फार्म होने जैसा कोई भी साक्ष्य प्राप्त नहीं हुआ है। घर पर केवल 7-8 मुर्गियाँ ही मौजूद पायी गयी। मुर्गी व किसी भी अन्य पशु-पक्षी के काटने (स्लाटरिंग) के साक्ष्य नहीं पाये गये। वहाँ पर जाने पर किसी भी प्रकार की दुर्गन्ध नहीं पायी गयी। गुलाम ब्रदरश के घर केवल मुर्गियाँ पायी गयी, जिसके बारे में उनके द्वारा बताया गया कि " वे पुरानी बाजार में अवस्थित अपनी दुकान पर इनका विक्रय का कार्य करते हैं, जो मुर्गियाँ विक्रय होने से बच जाती है, उनको ही वे घर पर लाते हैं"। इनके घर के आस-पास रहने वाले लोगों से भी पूछ-ताछ की गयी, उन लोगों के द्वारा भी पोल्ट्री फार्म व स्लाटरिंग हाउस जैसा कार्य न होने की पुष्टि की गयी है। (लिखित में साक्ष्य प्राप्त किया गया है।) साथ ही साथ अवगत कराना है कि गुलाम ब्रदरश को नगर पंचायत द्वारा पत्रांक-131/न0पं0ज्ञानपुर/2022 दिनांक 21 मई, 2022 द्वारा एक कित्ता नोटिस इस आशय का प्रेषित किया गया कि उनके द्वारा उनके घर पर रखे मुर्गों को तत्काल हटवा लिया जाय। नोटिस प्राप्ति के तत्काल बाद गुलाम सरवर द्वारा अपने घर पर रखे मुर्गों को हटवा कर उक्त कृत्य भविष्य में न दुहराये जाने की पुष्टि लिखित रूप में अधोहस्ताक्षरी के समक्ष प्रस्तुत किया गया, जिसकी प्रति पत्र के साथ संलग्न है। इसके उपरान्त अधोहस्ताक्षरी के द्वारा पुनः गुलाम सरवर के घर का औचक निरीक्षण कराया गया। निरीक्षण में गुलाम ब्रदरश के घर पर कोई भी मुर्गा प्राप्त नहीं हुआ। (समय व दिनांक फोटो संलग्न)

अतः आख्या महोदय की सेवा में सादर आवश्यक कार्यवाही हेतु प्रेषित।

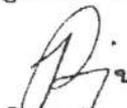
कृपया प्राप्ति स्वीकार करने का कष्ट करें।

सादर।

संलग्नक-1-लिखित में प्राप्त साक्ष्य की छाया प्रति।

-2-स्थल की फोटो की छाया प्रति।

-3-श्री गुलाम सरवर द्वारा नोटिस प्राप्ति के उपरान्त प्रस्तुत पत्र की छाया प्रति।

  
अधिसासी अधिकारी,  
नगर पंचायत ज्ञानपुर।

गुप्त काल का  
सिंह का शिलालेख  
संभवतः 5-6 मीटर

Google

PROFESSOR COLON

Gyanpur, Uttar Pradesh, India  
BFH9+VHV, Professor Colony, Purni Bazar,  
Gyanpur, Uttar Pradesh 221304, India  
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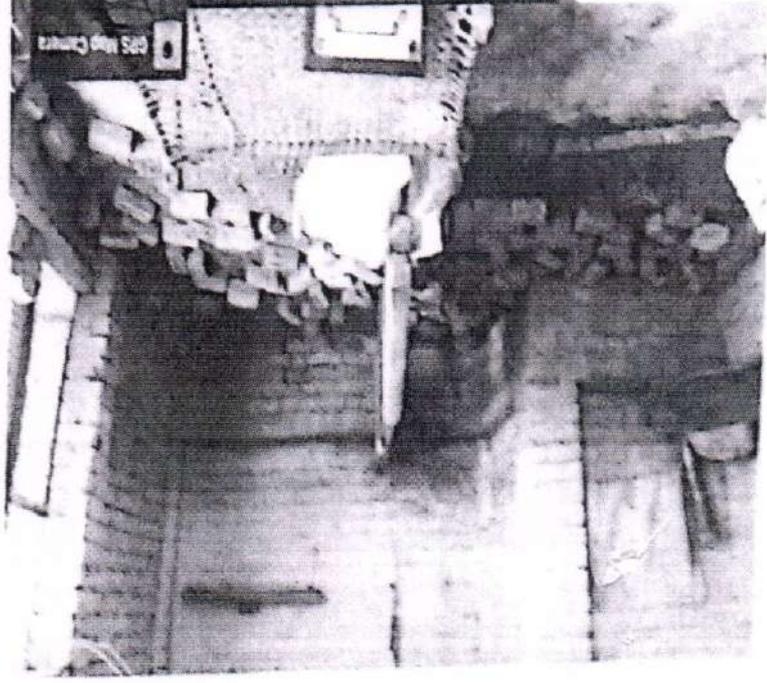


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